

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

134. M.A. 1477/2018

IN

C.P. 3192/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.11.2023**

NAME OF THE PARTIES: Sunil Kishor Gandharva

V/s.

Mac Station Pvt.Ltd.

SECTION 241 OF COMPANIES ACT, 2013

ORDER

(Hearing Through: VC and Physical (Hybrid) Mode)

Due to paucity of time, the matter could not be heard. List this matter on
29.01.2024.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

Vitthal